

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:973  
ANSWERED ON:20.03.2012  
BANNED BOOKS  
Hussain Shri Syed Shahnawaz

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the number of banned books in the country have risen over the past several years;
- (b) if so, the number of books banned alongwith the reasons therefor during each of the last three years and the current year; and
- (c) the details of the books which are presently banned in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): State Governments can invoke Section 95 Cr PC, if the contents of any publication/book are such as to attract punishment under Section 124-A or 153-A or 153-B or 292 or 293 or 295-A of the Indian Penal Code. Therefore, the Government of India does not have a complete list of banned/proscribed book(s) in the country.